

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF TAX REVISION APPLICATION (DIVISION BENCH) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	TRA/1/2019	ADV. ABHIJEET KAMAT ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FALCAO	GLOW PAINTS PVT. LTD., THR. ITS MANAGING DIRECTOR, BALKRISHNA S. SHET SHIRSAT.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,		AS PER ORDER DTD.26/08/2019, DOCUMENTS ARE REPLACED TODAY, BY ADV. FOR APPLICANTS -
2	TRA/2/2019	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FALCAO ADV. PREETAM TALAULIKAR	GLOW PAINTS PVT. LTD., THR. ITS MANAGING DIRECTOR, BALKRISHNA S. SHET SHIRSAT.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,		AS PER ORDER DTD.26/08/2019, DOCUMENTS ARE REPLACED TODAY BY ADV. FOR APPLICANTS -
3	TRA/1/2020	ADV. PAVITHRAN VILAS GOVINDAN ADV. VINOD VISHNU KORGAONKAR	ALCON CEMENT COMPANY PVT. LTD., REP. BY ITS DIRECTOR, AAKASH NANDA NAIK KHAUNTE AND ANR.,	STATE OF GOA, THR. THE SECRETARY FINANCE AND ANR.,	ADV. PRASHIL AROLKAR FOR R.NO.1 & 2	AMENDMENT COPY OF APPLICATION/PETITION IS FILED AT PAGE NO.1 TO 27A (FLAG 'A')

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

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